the 27.11.1984.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) and (b). Yes, Sir. In the news item captioned 'Delhi Ke Dakiya Sangh Mein Asantosh' which appeared in the Navbharat Times of 1.12.1984, it was stated that 45 officials of South-East Division, Delhi Postal Circle have been transferred. 25 Delhi Wages employees are not being paid their salary for the past five months, beats of Postmen are being transferred resulting in inconvenience to public members and mail is not delivered in time. Packers in Post Offices are utilised as Chowkidars but are not being compensated. The office-bearers of Postman Union of South-East Division have started a Dharna with effect from Tuesday,

(c) 45 Postal Asstts. working in South East Division of Delhi Postal Circle who had completed the prescribed tenure have been transferred. There has been no adverse impact on the mail and delivery arrangements. The Daily Wage employees are being paid regularly. Whenever it becomes necessary to post a test-category Group 'D' official on Chawkidar's duty, he is being compensated.

A dharna was started by the office bearers of the Union but this was lifted after discussions were held on 7.12.1984.

(d) The information is being collected and will be laid on the floor of the House.

[English]

Use of Foreign Trade Marks

1749. SHRI D. P. JADEJA: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether in granting foreign collaborations, Government used to stipulate that no foreign trade marks would be permitted;
- (b) the reasons for putting such a clause; and
- (c) the effect of such a clause on the operation of the companies and the economy of the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM-PANY AFFAIRS (SHRI ARIF MOHAM-MAD KHAN): (a) to (c). As a Government policy, foreign brand names are not ordinarily allowed for use on the products for internal sales, although there is no objection to their use on products to be exported. A condition to this effect is being incorporated in all approvals for foreign collaborations.

Setting up of L.P.G. Bottling Plants By Indian Oil Corporation

1750. PROF. RAMKRISHNA MORE: Will the Minister of PETROLEUM be pleased to state:

- (a) whether the Indian Oil Corporation is setting up new L.P.G. botling plants; and
 - (b) if so, their locations and capacity?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes Sir.

(b) The Indian Oil Corporation proposes to set up twelve new bottling plants as follows:

Location	Capacity in metric tonness p.a.
Rajkot	12500
Hazira	25000
Sawai Madhopur	25000
Jamshedpur	25000
Bhopal	25000
Durgapur	25000
Tikrikalan	50000
Balasore	25000
Madanpur	25000
Karnal	25000

25000

25000

Varanasi

Calcutta